

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA Nos. 51 & 52 of 2016 IN  
DFR NO. 2565 OF 2015**

**Dated: 30<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Energy Watchdog ..... Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anil Kumar (Rep.)

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh for R.3 to 5

Mr. Sakya Sangha Chaudhuri  
Mr. Avijeet Kr. Lala  
Ms. Molshree Bhatnagar for R-11 & R-12

Mr. Manu Sheshadri for R-18, R-19 & R-24

Ms. Swapna Seshadri for R-6 to R-10, R-14 & R-15

Ms. Divya Chaturvedi  
Ms. Arunima Kedia for R-20

Mr. Jayanth Muth Raj  
Mrs. Malavika

**ORDER**

**IA Nos. 52 & 51 of 2016**

***(Appls. for condonation of delay & waiver of court fee)***

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I.J. Kapoor)  
Technical Member  
ts/vt**

**(Justice Ranjana P. Desai)  
Chairperson**